

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Sub:- Nomination for one day Orientation Programme on Important Provisions of Juvenile Justice (Care and Protection of Children) Act, 2015 & Rehabilitation of Children in Conflict with Law on 26th of August, 2023 at J&K Judicial Academy, Janipur, Jammu Campus.

ORDER

No: 950 of 2023/RG/GS

Dated: 22-08-2023

All the Principal Magistrates, JJBs, of Jammu Province are hereby nominated to participate in one day Orientation Programme on Important Provisions of Juvenile Justice (Care and Protection of Children) Act, 2015 & Rehabilitation of Children in Conflict with Law, scheduled to be held on 26th of August, 2023 at J&K Judicial Academy, Janipur, Jammu Campus.

The nominated Judicial officers shall report in the J&K Judicial Academy, Janipur, Jammu Campus at 08:30 AM sharp on 26.08.2023.

By Order


Additional Registrar (Adm)

22/8/23

No: 36065-87/RG/GS

Dated: 22-08-2023

Copy of the above forwarded to :-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs Justice _____
..... for information of their Lordships.
3. Director, J&K Judicial Academy, Jammu.
4. Registrar Judicial, High Court of Jammu and Ladakh, Jammu.
5. Pr. District and Sessions Judge _____
.....for information and necessary action.
6. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload the same on the official web site of the High Court.
7. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
8. Order File


Additional Registrar (Adm)

22/8/23